

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH

SERVICE TAX APPEAL NO. 52709 OF 2016

(Arising out of Order-in-Original No. 12/2016-ST dated 20.06.2016 passed by Additional Director General (Adjudication), New Delhi)

Zios Medical Centre Private Limited
(Formerly known as M/s. Joy Hotel
and Resort Private Limited)

Plot No. 33-34, Industrial & Business Park, Phase-II,
Chandigarh-160002

....Appellant

VERSUS

Additional Director General
(Adjudication),

DGCEI, West Block-VIII, Wing No. 6,
2nd Floor, R.K. Puram,
New Delhi-110066

....Respondent

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

DATE OF HEARING: 06.05.2024
DATE OF DECISION: 25.09.2024

ORDER

The appeal is allowed. For order, see order of the date passed in
Service Tax Appeal No. 52629 of 2016.

(JUSTICE DILIP GUPTA)
PRESIDENT

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)

Shreya